

Report of National Lok Adalat

The State Legal Services Authority, West Bengal organised the National Lok Adalat on 24.07.2021 wherein substantial number of disputes were settled amicably.

Total number of 207 Lok Adalat Benches were constituted throughout the State of West Bengal and 40,442 pre-litigation cases were taken up out of which 8,745 matters were amicably settled. 32,980 cases pending before the different Courts were taken up out of which 23,067 cases were settled. The settlement amount recovered was Rs.99,53,17,762/-.

A noteworthy number of 26,43,437 Traffic Challan and Petty Cases were disposed of by the District Courts throughout West Bengal over a period of last three months.

According to experts, the above disposal in this Covid situation amidst restrictions is a significant achievement.

Shri Raju Mukherjee, Member Secretary, State Legal Services Authority, West Bengal stated that The Hon'ble Justice Rajesh Bindal, Chief Justice (Acting), High Court at Calcutta and Hon'ble Patron-in-Chief & Executive Chairman, State Legal Services Authority, West Bengal has stressed on referral of more pending cases before the forthcoming National Lok Adalat on 11.09.2021 and settlement through Lok Adalats will go a long way in reducing the already overburdened Courts when they are unable to function normally owing to the on-going pandemic situation.